

**Add-on Wordings**

**Stand-alone Own Damage Policy for Two-Wheeler Add-on Cover: Key Loss Cover**

**Scope of Cover:**

In consideration of extra premium paid by the Insured as mentioned in the policy schedule it is hereby understood and agreed and subject to the terms, conditions exclusions and limitations that the Company will reimburse the insured towards:

- a. The cost of replacing vehicle keys in case of irrecoverable occurrences of lost, broken or damaged keys
- b. Expenses incurred in case the lock also needs to be replaced due to loss of keys
- c. The Cost of replacing locks and keys in case of theft of keys and /or if the vehicle is broken into along with damage to the locks/keys of the insured vehicle resulting in security threat to the vehicle.

**Conditions:**

- a. Insured is required to provide police report confirming the incident details
- b. Upto Two claims will be payable under this add-on during the policy period.
- c. Claim under this add-on is intimated to the Company within 24 hours of occurrence of accidental damage or loss of key.

**Definitions:**

Insurer / Company	Liberty General Insurance
Insured	Policy holder / Owner of the Vehicle
IDV	Insured Declared Value - The Insured's Declared Value (IDV) of the vehicle will be deemed to be the 'SUM INSURED' and it will be fixed at the commencement of each policy period for each insured vehicle.
NCB	No Claim Bonus - It is the additional bonus given to the Insured only at the renewal of a policy after the expiry of the full claim free duration of 12 months.
Partial Claims	Any own damage Claim where the aggregate cost of retrieval and / or repair of the vehicle subject to terms and conditions of the policy does not exceed 75% of the IDV.